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DATED: - 20.05.2025

Ankit Verma

FILED THROUGH

(ANKIT VERMA)

STANDING COUNSEL STATE OF UP

A-15 FF, NIZAMUDDIN EAST, NEW DELHI- 110013

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN
ORIGINAL APPLICATION NO. 433/2023

IN THE MATTER OF:

HARPAL SINGH
VS
STATE OF UTTAR PRADESH & ORS.

.... APPLICANT
.... RESPONDENTS

**AFFIDAVIT OF CHIEF DEVELOPMENT OFFICER
MUZZAFFARNAGAR IN COMPLIANCE OF ORDER DATED
05.03.2025 PASSED BY THIS HON'BLE TRIBUNAL**

The Respondent No. 8 herein states as under:

MOST RESPECTFULLY SHOWETH:

I, Kamalkishor Deshbhushan Kandarkar, aged about 32 years
S/o Shri Deshbhushan Kandarkar presently posted as Chief
Development Officer, Muzaffarnagar do hereby solemnly affirm and
state on oath as under :

1. That I am the above-mentioned authorized officer of
answering Respondent No. 8 and is duly competent to file



PRERNA TYAGI
NOTARY
MUZZAFFARNAGAR
14 MAY 2025

the present affidavit. That the Deponent is well conversant with the facts and the circumstance of the instant case and is competent to swear this affidavit.

2. That the Deponent has read and understood the contents of the present affidavit. The averments made in the Original Application, which are not specifically admitted hereunder, must be considered to have been denied by the Deponent.

3. That the contents of the present reply affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

4. That the deponent is posted as Chief Development Officer District Muzaffarnagar since 19-04-2025 and is swearing this affidavit in his official capacity.

5. That this Hon'ble Tribunal vide its order dated 05.03.2025 was pleased to issue the following directions: -



PRERNA TYAGI
NOTARY
MUZAFFARNAGAR
14 MAY 2025

"The case involves three aspects (i) preventing discharge to the land of the applicant and remediating/compensating any damage caused to the applicant (ii) preventing discharge of untreated sewage into the storm water drain and (iii) treatment of sewage and utilization of treated sewage for the purpose of horticultural/agricultural/other industrial use, as the case may be. All these aspects need to be looked into holistically for providing a long term solution to the environmental issues involved.

4. Additional reply may be filed by respondents no. 1, 3 and 5 to 9 within two months giving details of remedial measures taken/to be taken, with reference to the aspects highlighted above.

5. List on 15.05.2025 for further consideration."



PRERNA TYAGI
NOTARY
MIZAFFARNAGAR
14 MAY 2025

6. That the present response is being filed in respectful compliance of the order dated 05.03.2025 passed by this Hon'ble Tribunal, in this present Original Application.

7. That in compliance of order dated 05.03.2025 passed by this Hon'ble Tribunal, the deponent herein constituted a joint committee comprising of Executive Engineer Jal Nigam, Muzaffarnagar, District Panchayat Raj Officer and Appar Mukhya Adhikari Zila Panchayat District Muzaffarnagr and directed them to inspect the land of the applicant and submit a factual report.

8. That the joint committee inspected the land of the applicant on 08-04-2025.

9. That it was informed by the committee that currently there is no water logging on the agricultural land of the applicant i.e.(Khatauni No.-105, Khasra No.-582/1/5, area 0.6030 hectare). The domestic and sewage effluent, which was earlier being disposed on the said agricultural land of the applicant has been stopped by the railways by



PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

14 MAY 2025

constructing a wall. The domestic and sewage effluent generated from Ramnagar is currently being disposed by diverting it through the drain, which has been confirmed by the son of applicant through his letter dated 13.05.2025 a copy of which is annexed with the committee report.

10. That the report of the joint committee dated 08-04-2025 is annexed herewith and marked as **Annexure R-1**.

11. That a separate report has been submitted by the Executive Engineer, Block Office, Uttar Pradesh Jal Nigam (Rural), Muzaffarnagar vide office letter number 2089/499/04 dated 23-04-2025, wherein he has informed that the total discharge quantity of waste water coming out of 110 houses of Sundarnagar Colony of Gram Panchayat Rampur is approximately 0.205 MLD and the total discharge of rain water flowing in the drain during rainy season is approximately 24.538 MLD, thus the total discharge (Domestic + Rain Water) will be 24.743 MLD.



PRERNA TYAGI
NOTARY
MUZAFFARNAGAR
14 MAY 2025

12. That the Executive Engineer, Block Office, Uttar Pradesh Jal Nigam (Rural), for the treatment of waste water generated from the houses of Sundernagar Colony of Gram Panchayat Rampur, treatment units i.e. silt catcher, filter chamber, soakpit have been constructed Gram Panchayat Rampur. The waste water generated from the houses of Gram Panchayat Rampur will be treated through silt catcher, filter chamber and soak pit. At present, the drain of treatment facility is under construction. A copy of report dated 23.04.2025 submitted by the Executive Engineer, Block Office, Uttar Pradesh Jal Nigam (Rural) is annexed herewith and marked as **Annexure R-2**

13. That the present response may be taken on record by this Hon'ble Tribunal, in the interest of justice.

VERIFICATION

Verified at Muzaffarnagar, on 14 May 2025 that the contents of the paras 1 to 13 of this affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom



Prerna Tyagi
 I, the deponent, on the date...
 was identified by...
 have satisfied myself by examining the...
 affidavit and its contents...
 explained to the deponent...
 charged Rs. ...
 NOTARY DISTT MUZAFFARNAGAR

PRERNA TYAGI
 NOTARY
 MUZAFFARNAGAR

14 MAY 2025

14 MAY 2025

NOTARY
 DEPONENT
 Identified by

भारत सरकार
GOVERNMENT OF INDIA



कमलकिशोर देशभूषण कंदारकर
Kamalkishor Deshbhushan Kandarkar
जन्म वर्ष / Year of Birth : 1993
पुरुष / Male



आधार - सामान्य माणसाचा अधिकार



भारतीय विशिष्ट आळख प्राधिकरण
आधार
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पत्ता S/O देशभूषण कंदारकर, गोमलेश निवास
निवास, बार्शी रोड, रिलायन्स पेट्रोलपंप
समीर, वाल्मिकी नगर, लातूर, महाराष्ट्र,
413512

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Petrolpump, Walimiki Nagar, Latur,
Latur, Maharashtra, 413512

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Reply of compliance of Hon'ble National Green Tribunal order dated 05.03.2025 under O.A. No. 433/2023 Harpal Singh Vs State of Uttar Pradesh and others

Hon'ble National Green Tribunal, Principal Bench, New Delhi passed an order on dated 05 March 2025 under original application number 433/2023 (I.No. 539/2024) Harpal Singh vs State of Uttar Pradesh and others.

The operative part of the order dated 05.03.2025 are as follows :

"3. The case involves three aspects (i) preventing discharge to the land of the applicant and remediating/compensating any damage caused to the applicant (ii) preventing discharge of untreated sewage into the storm water drain and (iii) treatment of sewage and utilization of treated sewage for the purpose of horticultural/agricultural/other industrial use, as the case may be. All these aspects need to be looked into holistically for providing a long term solution to the environmental issues involved.

4. Additional reply may be filed by respondents no. 1, 3 and 5 to 9 within two months giving details of remedial measures taken/to be taken, with reference to the aspects highlighted above.

5. List on 15.05.2025 for further consideration.

6. In view of the facts and circumstance of the case, we also consider personal appearance of the Chief Development Officer, Muzaffarnagar and the District Panchayat Raj Officer, Muzaffarnagar physically on the next date of hearing to be essential for producing the relevant record and assisting this Tribunal in just and proper adjudication of the questions involved in the case. Accordingly, they are directed to remain present before this Tribunal on that date with the relevant record."

In compliance of the Hon'ble Tribunal order, it is to be respectfully pointwise submitted that:-

*As
D/R*

1. Currently there is no waterlogging on the agricultural land belongs to the applicant i.e. Khatauni Account No.-105, Khasra No.-582/1/5, area 0.6030 hectare of Shri Harpal Singh, resident of Gram Panchayat Bamanheri, Development Block Sadar. Domestic and sewage effluent generated from about 110 houses of Sundernagar Colony of Gram Panchayat Rampur located near the agricultural land of Shri Harpal Singh applicant was disposed on the applicant's land. The domestic and sewage effluent being disposed on the said agricultural land of the applicant has been stopped by the railway by building a wall. The domestic and sewage effluent generated from Ramnagar is currently being disposed by diverting it through the drain, which has been confirmed by Shri Harpal Singh's son Shri Ashok Kumar through his letter dated 13.05.2025 (Annexure-1).

Verification of revenue records was done regarding compensation for the loss caused due to waterlogging on the land of the applicant Shri Harpal Singh. According to the said records, Maize, Fodder and Wheat crops are recorded on the applicant's land, but Shri Harpal Singh's son Shri Ashok Kumar has informed in his letter dated 13.05.2025 and oral statement given before the District Panchayat Raj Officer that there were poplar trees planted in the applicant's field, which were dried up and damaged due to waterlogging, for which the applicant has demanded compensation.

According to the Government Order No. 57/2023/1035(2)476477/12.02.2023/60(3)/2016 dated 15.07.2023 of the Department of Agriculture, financial assistance is provided to farmers in case of insurance of notified crops in case of destruction of crops due to natural calamities and other unavoidable risks such as diseases, workers. In view of the above circumstances, it would not be justified to give compensation in the light of the above mentioned Government Order. Crop Survey/ investigation of


DPRO

Revenue Records and photographs of the field taken on the spot are attached herewith as **Annexure-2**.

2. It has been informed through the report submitted by the Executive Engineer, Block Office, Uttar Pradesh Jal Nigam (Rural), Muzaffarnagar vide office letter number 2089/499/04 dated 23-04-2025 that the total discharge quantity of waste water coming out of 110 houses of Sundarnagar Colony of Gram Panchayat Rampur is approximately 0.205 MLD and the total discharge of rain water flowing in the drain during rainy season is approximately 24.538 MLD, thus the total discharge (Domestic + Rain Water) will be 24.743 MLD.

For the treatment of waste water generated from the houses of Sundernagar Colony of Gram Panchayat Rampur, treatment units i.e. silt catcher, filter chamber, soakpit have been constructed Gram Panchayat Rampur. The waste water generated from the houses of Gram Panchayat Rampur will be treated through silt catcher, filter chamber and soakpit. At present, the drain of treatment facility is under construction. Report submitted by the Executive Engineer, Block Office, Uttar Pradesh Jal Nigam (Rural), Muzaffarnagar through office letter no. 2089/499/04 dated 23-04-2025 and map related to treatment of waste water and photographs of silt catcher, filter chamber, soakpit are attached herewith as **Annexure-3**.

The above report is submitted for your kind consideration please.


(Dharmendra Kumar)
District Panchayat Raj Officer
Muzaffarnagar

Chief Development Officer

सेवा में:

मुख्य विकास अधिकारी.

जनपद मु० नगर (ड०५०)

दिनांक : 13/05/2025

सदोपत्र

निवेदन है कि मेरा नाम अशोक कुमार पुत्र श्री हरपाल सिंह निवासी बामनदेई, पिता मु० नगर है। निवेदन है कि:

① वर्तमान समय में मेरे खेत में बाहर कोई पानी नहीं चल रहा; व वर्तमान में मैं अपने खेत में पेड़ लगादिगे हूँ; मैं चाहता हूँ कि अधिकतम मित्रों में खेत में पानी न आये; व जिससे मेरे पेड़ खराब न हों।

② उपरोक्त गन्दे पानी की वजह से पहले पेड़ जो खराब सुख कर खराब हो गये थे; मुझे उनका मुवावजा (Compensation) दिलावा जाय। आपकी आति कृपा के लिए,

धन्यवाद

आपकी

अशोक कुमार S/O श्री हरपाल सिंह

9897049500.

इन्तखाब खबररा

ग्राम बामनदेई परगना नरस तहसील नरस जिला मुन्बारा सन् १५३० काली

| क्र.सं. | रकबा | खाना नं० | खानेदार का नाम जयन्ती के धरा १ के अनुसार | सं.सं. के अन्तर्गत | खरीफ | | | रबी | | | जायद | | | दो काली | | श्रितान करवा के अनुसार राय भूमि का विवरण | | सिंचन विवरण | | |
|---------|------|----------|--|--------------------|----------|-----|------|-------|-----|------|-------|-----|------|---------|-----|--|-------|-------------|-----|----|
| | | | | | प्राय | आदी | खादी | प्राय | आदी | खादी | प्राय | आदी | खादी | प्राय | आदी | खादी | प्राय | | आदी | |
| 1 | 582 | 2998 | 105 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 | 21 |
| | | 0603 | बामनदेई नरस | X | प.स. नरस | | 603 | | 603 | | | | | | 603 | | | | | |

Handwritten signatures and notes:
 नरस नरस
 नरस नरस
 नरस नरस

Handwritten signature:

इन्तखाल खबररा

ग्राम कामनेडी परगना रुड तहसील खरद जिला मुकदगर सन् २०७३ फाल्गुनी

| क्र.सं. | दिनांक | वर्ग | व्यक्तिको नाम | वर्ग | | | व्यक्ति | | | सम्पत्तिको विवरण | सम्पत्तिको मूल्य | | |
|---------|----------|-------|-------------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|----|
| | | | | सम्पत्तिको मूल्य | | | | | | | | | | सम्पत्तिको मूल्य | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 | 21 |
| 582 | 29/08/75 | 01/03 | परमप्राण कर्म-पुस्तकालय | X | प.प. अ.प. ब.प. | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | |

Handwritten notes and signatures:
 परमप्राण कर्म-पुस्तकालय
 582/29/08/75
 01/03
 [Signature]

Handwritten signature: hi

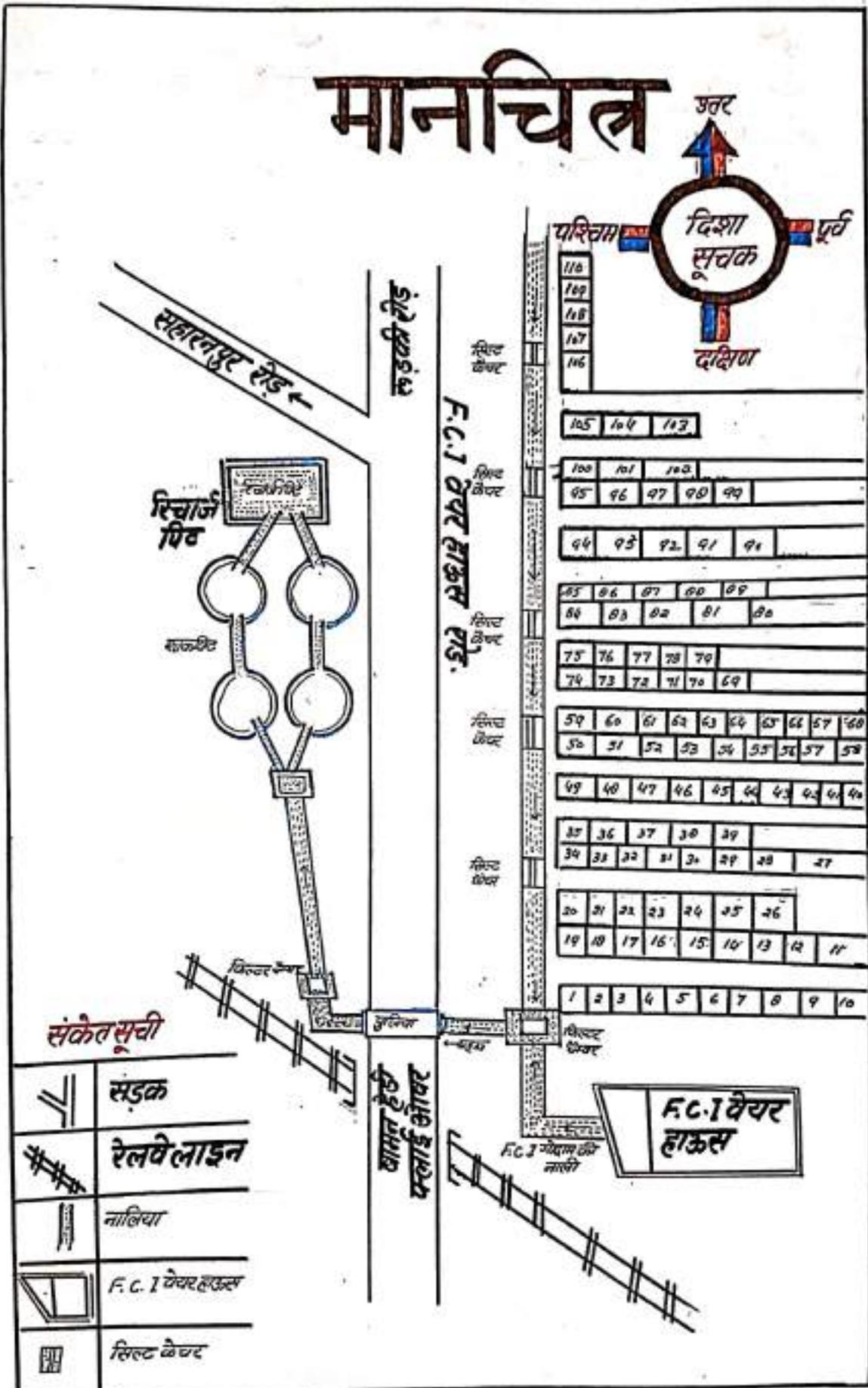
ग्राम पंचायत-रामपुर, विकास खण्ड-सदर



श्री हरपाल सिंह, निवासी ग्राम पंचायत-बामनहेडी का खेत, जिसमें वर्तमान में कोई जल भराव नहीं है।

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मानचित्र





कार्यालय अधिशासी अभियन्ता, खण्ड कार्यालय, उत्तर प्रदेश जल निगम(ग्रामीण)
464/47 दक्षिणी सिविल लाईन, (कम्पनी बाग के पीछे), मुजफ्फरनगर

दूरगम - 0131-3501571
रिजिस्ट्रेशन नंबर - 0947394255
email - upjamzn@gmail.com

पत्रांक

2089 / 499 104

दिनांक-23.04.2025

सेवा में,

ई-मेल द्वारा

जिला पंचायत राज अधिकारी
मुजफ्फरनगर।

विषय:- ग्राम रामपुर, विकास खण्ड सदर में एफ0सी0आई0 वेयर हाउस तक निर्मित नाले के डिस्चार्ज के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि मुख्य विकास अधिकारी, मुजफ्फरनगर द्वारा मौखिक रूप से दिये गये निर्देशों के अनुपालन में अधोहस्ताक्षरी द्वारा आपके साथ संयुक्त रूप से दिनांक 08.04.2025 को रामपुर धौराहा से एफ0सी0आई0 वेयर हाउस तक बने नाले का निरीक्षण किया गया। निरीक्षणोपरान्त सम्बन्धित ए0डी0ओ0 पंचायत, पंचायत सचिव एवं इस कार्यालय के जूनियर इंजीनियर द्वारा एकत्रित किए गये डाटा के आधार पर इस कार्यालय द्वारा नाले के डिस्चार्ज के सम्बन्ध में कैलकुलेशन की गई, जोकि पत्र के साथ संलग्न है, जिसका सारांश निम्नानुसार है:-

1. घरों से निकले हुए वेस्ट वाटर का कुल डिस्चार्ज = 0.205 एम0एल0डी0
2. वर्षा ऋतु में नाले में प्रवाहित होने वाले रेन वाटर का कुल डिस्चार्ज = 24.538 एम0एल0डी0

कुल डिस्चार्ज(HH + rain Water) = 24.743 MLD

तदनुसार डिस्चार्ज कैलकुलेशन शीट पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय

8/23/2025
(संजय कुमार)
अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि मुख्य विकास अधिकारी, मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।

अधिशासी अभियन्ता

Discharge Calculation Sheet Rampur Drain

| S.No. | Name of Section | | Distance | Discharge(q) in lps for HH waste water | | | Discharge for storm water lps | Total HH+storm lps |
|--------------|-----------------|--|-------------|--|------------|--------------|----------------------------------|--------------------------|
| | From | To | | Self | Cumulative | Peak | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1 | 1 | 2 | 200 | 0.080 | 0.080 | 0.241 | 54.000 | 54.241 |
| 2 | A | 2 | 150 | 0.060 | 0.060 | 0.181 | 35.000 | 35.181 |
| 3 | 2 | 3 | 100 | 0.040 | 0.181 | 0.542 | 71.000 | 71.542 |
| 4 | B | 3 | 200 | 0.080 | 0.080 | 0.241 | 25.000 | 25.241 |
| 5 | 3 | 4 | 100 | 0.040 | 0.301 | 0.903 | 107.000 | 107.903 |
| 6 | C | 4 | 100 | 0.040 | 0.040 | 0.120 | 14.000 | 14.120 |
| 7 | 4 | 5 | 50 | 0.020 | 0.361 | 1.084 | 135.000 | 136.084 |
| 8 | D | 5 | 100 | 0.040 | 0.040 | 0.120 | 14.000 | 14.120 |
| 9 | 5 | 6 | 150 | 0.060 | 0.462 | 1.385 | 174.000 | 175.385 |
| 10 | E | 6 | 150 | 0.060 | 0.060 | 0.181 | 19.000 | 19.181 |
| 11 | 6 | 7 | 130 | 0.052 | 0.574 | 1.722 | 180.000 | 181.722 |
| 12 | F | 7 | 170 | 0.068 | 0.068 | 0.205 | 21.000 | 21.205 |
| 13 | 7 | 8 | 20 | 0.008 | 0.650 | 1.950 | 197.000 | 198.950 |
| 14 | G | 8 | 50 | 0.020 | 0.020 | 0.060 | 6.000 | 6.060 |
| 15 | 8 | 9 | 20 | 0.008 | 0.678 | 2.035 | 257.000 | 259.035 |
| 16 | H | 9 | 50 | 0.020 | 0.020 | 0.060 | 6.000 | 6.060 |
| 17 | 9 | 10 | 20 | 0.008 | 0.706 | 2.119 | 266.000 | 268.119 |
| 18 | I | 10 | 60 | 0.024 | 0.024 | 0.072 | 8.000 | 8.072 |
| 19 | 10 | 11 | 30 | 0.012 | 0.742 | 2.227 | 274.000 | 276.227 |
| 20 | J | 11 | 100 | 0.040 | 0.040 | 0.120 | 13.000 | 13.120 |
| 21 | 11 | 12 (Filter Chamber Near F C I Ware House) | 20 | 0.008 | 0.791 | 2.372 | 284.000 | 286.372 |
| TOTAL | | Total | 1970 | | | 0.205 | 24.538 | 24.743 |
| | | | | | | MLD | MLD | MLD |

See

Q

CALCULATIONS OF DISCHARGES OF DIFFERENT SECTIONS

| S.No. | Name of Section | | Catchment area in Hect. | | | | | | Time of concentration in minutes | | | | | Average run off/coeff. (C) (as per table 3.3 of Sewer Manual) | Rain fall intensity in mm/hr (from the graph)(i) =52.8 L/H6 of area | Cumulative discharge in cum/Sec | | | |
|-------|----------------------------------|--------|-------------------------|------------------------------|---------------------------|---------------------|---------------|--|----------------------------------|-------------------|--|----------------------|-----------------------------|---|---|---------------------------------|---|---|-------|
| | Regd | Unregd | 0.7 imp factor (Pucca) | 0.45 imp factor (Semi pucca) | 0.15 imp factor (Kuchcha) | Eq. 100% imp Factor | Cum. Area (A) | Distance of the farthest point from the head of the drain in m | Length of the drain in M. | In house premises | From the farthest point in the head of the drain (assuming V=0.5m/sec) | Total time (col 7+8) | US flow length in drain (m) | | | | Flow time in drain (assuming v=0.6 m/sec in minute (t)) | Total time of flow in drain in minutes (t)+(t)) | |
| 1 | 2(a) | 2(b) | 3 | 3(a) | 3(b) | 3(c) | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
| 1 | 1 | 2 | 0.700 | 0.292 | 0.011 | 0.434 | 0.434 | 20 | 200.00 | 15 | 0.67 | 15.67 | 0.00 | 0.00 | 15.67 | 0.6 | 74.38 | 191.68 | 0.054 |
| 2 | A | 2 | 0.450 | 0.252 | 0.007 | 0.279 | 0.279 | 20 | 150.00 | 15 | 0.67 | 15.67 | 0.00 | 0.00 | 15.67 | 0.6 | 74.38 | 174.51 | 0.035 |
| 3 | 2 | 3 | 0.230 | 0.129 | 0.010 | 0.143 | 0.856 | 20 | 100.00 | 14 | 0.67 | 14.67 | 350.00 | 9.72 | 34.39 | 0.55 | 54.26 | 355.36 | 0.071 |
| 4 | B | 3 | 0.320 | 0.179 | 0.014 | 0.025 | 0.198 | 8 | 300.00 | 15 | 0.77 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 90.19 | 0.025 |
| 5 | 3 | 4 | 0.790 | 0.162 | 0.013 | 0.004 | 1.234 | 30 | 100.00 | 14 | 0.67 | 14.67 | 300.00 | 8.33 | 23.00 | 0.55 | 56.58 | 383.94 | 0.107 |
| 6 | C | 4 | 0.180 | 0.101 | 0.008 | 0.003 | 0.112 | 10 | 100.00 | 15 | 0.33 | 15.23 | 0.00 | 0.00 | 15.23 | 0.6 | 75.53 | 30.57 | 0.014 |
| 7 | 4 | 5 | 0.120 | 0.057 | 0.005 | 0.002 | 0.074 | 20 | 50.00 | 14 | 0.67 | 14.67 | 200.00 | 3.56 | 20.22 | 0.55 | 62.01 | 484.25 | 0.135 |
| 8 | 0 | 5 | 0.180 | 0.101 | 0.008 | 0.003 | 0.112 | 9 | 100.00 | 15 | 0.30 | 15.30 | 0.00 | 0.00 | 15.30 | 0.6 | 75.64 | 50.65 | 0.014 |
| 9 | 5 | 6 | 0.350 | 0.196 | 0.016 | 0.005 | 1.748 | 30 | 150.00 | 14 | 0.67 | 14.67 | 150.00 | 17 | 18.83 | 0.55 | 65.34 | 627.32 | 0.174 |
| 10 | E | 6 | 0.240 | 0.134 | 0.011 | 0.004 | 0.149 | 8 | 150.00 | 15 | 0.37 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 67.64 | 0.019 |
| 11 | 6 | 7 | 0.300 | 0.166 | 0.014 | 0.005 | 1.083 | 30 | 120.00 | 14 | 0.67 | 14.67 | 200.00 | 8.33 | 23.00 | 0.55 | 56.58 | 643.26 | 0.180 |
| 12 | F | 7 | 0.270 | 0.151 | 0.012 | 0.004 | 0.167 | 8 | 170.00 | 15 | 0.27 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 76.10 | 0.021 |
| 13 | 7 | 8 | 0.050 | 0.028 | 0.002 | 0.001 | 0.282 | 20 | 20.00 | 14 | 0.67 | 14.67 | 100.00 | 8.33 | 23.00 | 0.55 | 56.58 | 710.00 | 0.197 |
| 14 | G | 8 | 0.080 | 0.045 | 0.004 | 0.001 | 0.050 | 8 | 50.00 | 15 | 0.27 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 72.55 | 0.006 |
| 15 | 8 | 9 | 0.050 | 0.028 | 0.002 | 0.001 | 0.362 | 20 | 20.00 | 14 | 0.67 | 14.67 | 70.00 | 1.94 | 16.61 | 0.55 | 71.34 | 936.87 | 0.237 |
| 16 | H | 9 | 0.080 | 0.045 | 0.004 | 0.001 | 0.050 | 8 | 50.00 | 15 | 0.27 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 22.55 | 0.006 |
| 17 | 9 | 10 | 0.050 | 0.028 | 0.002 | 0.001 | 0.443 | 30 | 30.00 | 14 | 0.67 | 14.67 | 70.00 | 1.94 | 16.61 | 0.55 | 71.34 | 918.49 | 0.266 |
| 18 | 1 | 10 | 0.100 | 0.056 | 0.005 | 0.002 | 0.062 | 8 | 60.00 | 15 | 0.27 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 28.18 | 0.008 |
| 19 | 10 | 11 | 0.070 | 0.039 | 0.003 | 0.001 | 0.518 | 20 | 30.00 | 14 | 0.67 | 14.67 | 80.00 | 2.22 | 16.89 | 0.55 | 70.90 | 988.11 | 0.274 |
| 20 | J | 11 | 0.160 | 0.090 | 0.007 | 0.002 | 0.099 | 8 | 100.00 | 15 | 0.27 | 15.27 | 0.00 | 0.00 | 15.27 | 0.6 | 75.76 | 45.09 | 0.013 |
| 21 | 12 (Far Chamber Near F.C. House) | | 0.050 | 0.028 | 0.002 | 0.001 | 0.678 | 20 | 20.00 | 13 | 0.67 | 13.67 | 130.00 | 3.61 | 17.28 | 0.55 | 69.27 | 1021.89 | 0.254 |
| | 11 | | | | | | | | | | | | | | | | | | |
| | TOTAL | | | | | | | | 1978.80 | | | | | | | | | | |

8/11/16

By

Catchment area Rampur Drain

| S.NO. | Drain Section | Length (m) | Catchment length | | Total area | | Remarks |
|-------|---------------|------------|------------------|-----------|------------|------------|---------|
| | | | Left (m) | Right (m) | In sq.mtr. | In hectare | |
| 1 | 1-2 | 200 | 20 | 15 | 7000 | 0.7 | |
| 2 | A-2 | 150 | 10 | 20 | 4500 | 0.45 | |
| 3 | 2-3 | 100 | 20 | 3 | 2300 | 0.23 | |
| 4 | B-3 | 200 | 8 | 8 | 3200 | 0.32 | |
| 5 | 3-4 | 100 | 20 | 9 | 2900 | 0.29 | |
| 6 | C-4 | 100 | 10 | 8 | 1800 | 0.18 | |
| 7 | 4-5 | 50 | 20 | 3 | 1150 | 0.12 | |
| 9 | D-5 | 100 | 9 | 9 | 1800 | 0.18 | |
| 10 | 5-6 | 150 | 20 | 3 | 3450 | 0.35 | |
| 11 | E-6 | 150 | 8 | 8 | 2400 | 0.24 | |
| 12 | 6-7 | 130 | 20 | 3 | 2990 | 0.3 | |
| 13 | F-7 | 170 | 8 | 8 | 2720 | 0.27 | |
| 14 | 7-8 | 20 | 20 | 3 | 460 | 0.05 | |
| 15 | G-8 | 50 | 8 | 8 | 800 | 0.08 | |
| 16 | 8-9 | 20 | 20 | 3 | 460 | 0.05 | |
| 17 | H-9 | 50 | 8 | 8 | 800 | 0.08 | |

Signature

8/10

| S.NO. | Drain Section | Length (m) | Catchment length | | Total area | | Remarks |
|-------|---|------------|------------------|-----------|------------|------------|---------|
| | | | Left (m) | Right (m) | in sq.mtr. | in hectare | |
| 18 | 9-10 | 20 | 20 | 3 | 460 | 0.05 | |
| 19 | I-10 | 60 | 8 | 8 | 960 | 0.1 | |
| 20 | 10-11 | 30 | 20 | 3 | 690 | 0.07 | |
| 21 | J-11 | 100 | 8 | 8 | 1600 | 0.16 | |
| 22 | 11-12 (Filter Chamber Near F C I Ware House) | 20 | 20 | 3 | 460 | 0.05 | |
| | | 1970 | | | | | |

8/EE



Waste water Generation

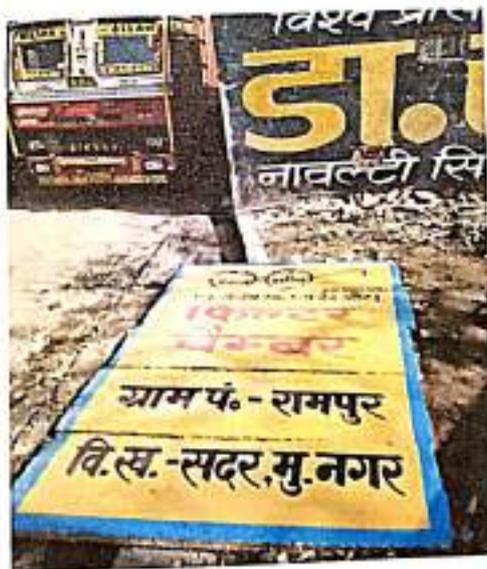
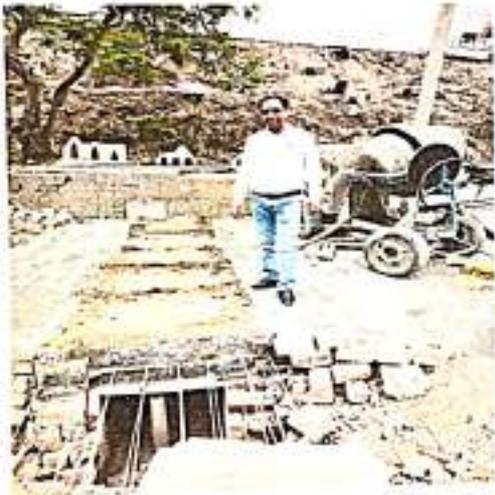
Projected waste water generation is presented in table given below-

| S.No. | Waste Water Generation | 2025 |
|-------|--|-------------|
| 1 | Residential population- Total HH=110@ 5persons/HH | 550 |
| 2 | Waste Water Generation rate@80% of 155.25 lpcd | 124.20 |
| 3 | Waste Water generation from residential population (MLD) | 0.06831 |
| 4 | Total length of drain in residential premises (m) | 1970.00 |
| 5 | Sewer generation per m length(MLD) | 0.000034675 |

8/22

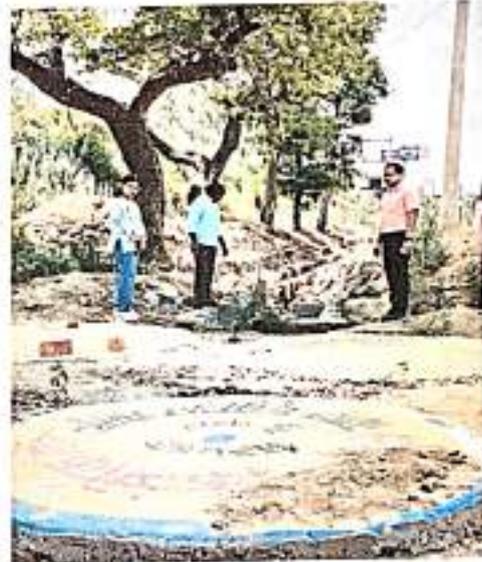
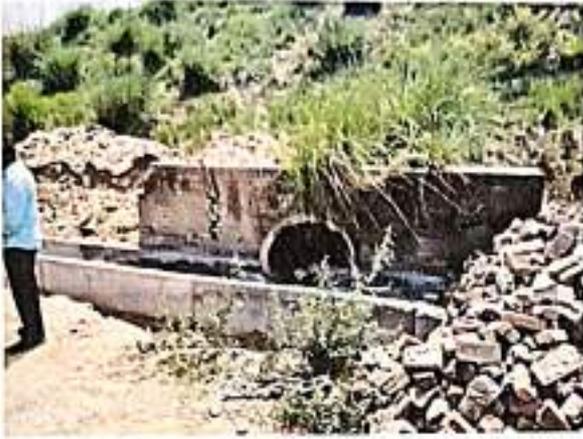
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ग्राम पंचायत-रामपुर, विकास खण्ड-सदर



Asi

ग्राम पंचायत-रामपुर, विकास खण्ड-सदर



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मानचित्र

उत्तर



सहायपुर रोड ←

रुड़ रोड



F.C.I वेयर हाऊस पट.

सिल्ट केचर

| | | | |
|-----|-----|-----|-----|
| 116 | 115 | 114 | 113 |
| 100 | 101 | 102 | |
| 95 | 96 | 97 | 98 |
| 94 | 93 | 92 | 91 |
| 85 | 86 | 87 | 88 |
| 84 | 83 | 82 | 81 |
| 75 | 76 | 77 | 78 |
| 74 | 73 | 72 | 71 |
| 59 | 60 | 61 | 62 |
| 58 | 57 | 56 | 55 |
| 49 | 48 | 47 | 46 |
| 39 | 38 | 37 | 36 |
| 34 | 33 | 32 | 31 |
| 20 | 21 | 22 | 23 |
| 19 | 18 | 17 | 16 |
| 1 | 2 | 3 | 4 |
| 5 | 6 | 7 | 8 |
| 9 | 10 | | |

संकेत सूची

| | |
|--|-----------------|
| | सड़क |
| | रेलवे लाइन |
| | नालिया |
| | F.C.I वेयर हाऊस |
| | सिल्ट केचर |

वामन हेड प्लानि ऑपर

F.C.I वेयर हाऊस

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